NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 2704/2021-PartHeard IA 2601/2022 IA 766/2021 MA 304/2019 MA 3866/2019 MA 2445/2019 in C.P. (IB)/1624(MB)2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2022

NAME OF THE PARTIES: **Vitthal Uttamrao Patil V/s Anagha Ansinharaju**
IN THE MATTER OF
Reliance Commercial Finance Ltd.
V/s
Pandit Automotive Private Limited

APPEARANCE :
FOR THE LIQUIDATOR **:** Adv. Anagha Anasingaraju
MA 3866/2019
FOR THE RESPONDENT No. 2 and 4 **:** Adv. Nikhil Rajani
IA 766/2021
FOR THE APPLICANT **:** Adv. Fatima Barodawalla
IA 2601/2022
FOR THE APPLICANT **:** Adv. Viraj Patil
IA 2704/2021
FOR THE APPLICANT **:** Adv. Monil Punjabi

Section: Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). By consent of counsels appearing for the parties list this matter on **09.12.2022.**

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
15.11.2022
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